

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6868
ANSWERED ON:08.05.2013
RECOGNITION TO EDUCATIONAL INSTITUTIONS
Meghwal Shri Bharat Ram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the educational institutions are given recognition by Union or State Governments only when they are in operation after seeking the approval of Department of Education, Government of India;
- (b) if so, whether educational institutions proposed to be set up by special categories such as Scheduled Castes, Scheduled Tribes and Minority Communities are given recognition;
- (c) if so, the policy of the Union Government in this regard;
- (d) whether the policy of the Union Government has not been followed in many states in the country; and
- (e) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b): The educational institutions including special categories are recognized by the respective State Governments, whereas the Central Board of Secondary Education (CBSE) affiliates the schools for the purpose of conduct of class X and class XII examinations for the students studying in these schools.

(c)to(e): The Educational Institutes are governed by the Education Acts of the respective State Government.